

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1188 /Confdl./2018 Bilaspur, dated the 03/11/2018
II-15-2/2005 (Pt. III)

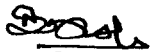
Copy of Order No. 10836/4065/XXI-B/C.G./18 dated 02.11.2018 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, District - Raipur forwarded to:-

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20)
 - (i) Shri Radhakishan Agrawal, District and Sessions Judge, Durg,
 - (ii) Shri Ashok Kumar Sahu, District and Sessions Judge, Mungeli,
 - (iii) Shri Suresh Kumar Soni, Special Judge under S.C. & S.T. (P.A.) Act, Bilaspur'
for information and compliance. He is directed to take over charge at his new place of posting on or before 16.11.2018 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
 - (iv) Shri Jitendra Kumar, I Additional District and Sessions Judge, Raipur *for information and compliance. He is directed to take over charge at his new place of posting on or before 16.11.2018 and send his handing and taking over charge reports.*
- 21) District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.

- 22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Admn./ Civil/ Criminal/ D.E./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- 26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Copying/ Confidential/ D.E./ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


3.11.2018
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, RAIPUR (C.G.)**

ORDER

Raipur, dated 02.11.2018

F.No.10836/4065/XXI-B/C.G./18,- In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 1171/Confdl./2018/II-15-02/2005(Pt.III)/II-02-17/2001(Pt.III), Bilaspur, dated 31st October, 2018, withdraws the services of the following member of Higher Judicial Service specified in column (2) of the Schedule below from the High Court of Chhattisgarh and appoints them as Judge, Family Court, as mentioned below in column (3) of the Schedule, from the date they assumes charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1.	Shri Radhakishan Agrawal, District & Sessions Judge, Durg	Principal Judge, Family Court, Raipur
2.	Shri Ashok Kumar Sahu, District & Sessions Judge, Mungeli	Judge, Family Court, Jagdalpur
3.	Shri Suresh Kumar Soni, Special Judge under S.C. and S.T. (P.A.) Act, Bilaspur	Principal Judge, Family Court, Durg
4.	Shri Jitendra Kumar, Ist Additional District & Sessions Judge, Raipur	Judge, Family Court, Kanker

**By order and in the name of the
Governor of Chhattisgarh,**

)
(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. 10837/4065/XXI-B/C.G./18,

Raipur, dated 02.11.2018

Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 1171/Confdl./2018/II-15-02/2005(Pt.III)/II-02-17/2001(Pt.III), Bilaspur, dated 31st October, 2018,

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Dy. Reg. (Confdl.)

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R.G.
2.11.18

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2. Accountant General, Chhattisgarh, Raipur
 3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 5. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
 6. State Information Officer, NIC, Chhattisgarh for publication in the forthcoming E- Gazette (Extra Ordinary),
 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

 2.11.18

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department